## NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 68(ND)/2015 CA NO.

CORAM:

PRESENT: SH. R.VARDARAJAN Hon'ble Member (J)

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 9.09.2016

NAME OF THE COMPANY: Mr. Jasmeet Singh Bhandari & ors.

Vs

M/s. Bhandari Builders Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. Durya Bhalla for Retitioner Durge

Sankalp Golwani

2. Diggay Portnack, Aur. R-4 to 6
9 to 11

4. SANDANA SADDY, ADVOIDED

5. Crudeep Singe, Advocale & Rexpondent No. 1

Order Soly

Order Soly

Both sides are present. The positioner socks further time for filing Positioners. Already

Both sides are present. The petitioner seeks further time for filing Rejoinder. Already sufficient time was granted to the petitioner vide order dated 27.7.2016 by the Hon'ble Principal Bench. However, the same has not been complied with. One last opportunity is given to the petitioner to file rejoinder within a period of ten days with a copy in advance to be served to the counsel for the respondents. No further opportunity shall be granted to the petitioner to file rejoinder.

List for further consideration on 22.9.2016.

(R. VARADHARAJAN) MEMBER (J)

(S.K. MOHAPATRA) MEMBER (T)

9.9.2016 (P.K. Sud)